

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU  
(Through Video Conference)**

OWP No. 1060/2007

Bodh Raj and others

.....Petitioner(s)

Through :- None

**V/s**

Union of India and others

.....Respondent(s)

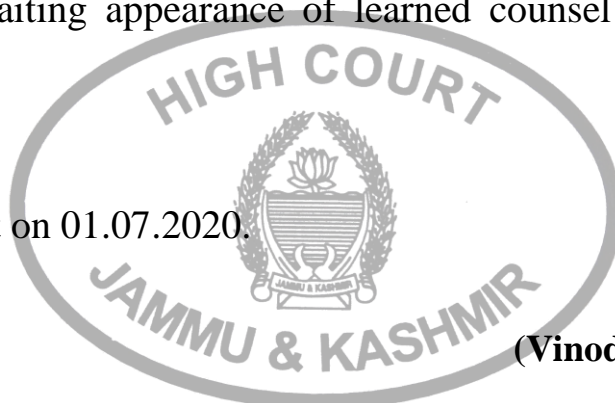
Through :- Mr. Vishal Sharma, ASGI

**Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE**

**ORDER**

Awaiting appearance of learned counsel for the petitioners,  
adjourned.

List on 01.07.2020.



**(Vinod Chatterji Koul)  
Judge**

Jammu  
16.06.2020  
Rakesh